हो रही है कि उत्तर प्रदेश का ें। परिषद समाप्त हो जायगा । ग्राम ग्रादम इससे वस्त हो रहा है...

SHRI DINESH SINGH: I thought the last question had been asked.

श्री सभापति : क्वेश्चन 82 हो गया है।

श्री कलराज सिश्चा : इसमें जो इन्होंने उत्तर दिया है उसी से संबंधित सवाल है ।

श्री सभापित : मगर ग्रव कैसे कीजियेगा । ग्रव ग्राप सवाल नहीं पूछ सकते हैं । मैं क्वेश्चन 82 पर पहुंच गया हूं ।

- •82. [The Questioner (Shri Mulka Govinda Reddy) was absent. For answer vide col. 36 infra.]
- *83. [The Questioners (Shri Indra-deep Sinha and Shri Yogendra. Sharma) were absent. For answer vide cols 36 and 37 infra.]

Shortage of Life-Saving Drugs

*84. SHRI U. R. KRISHNAN: SHRIMATI MARGARET ALVA:f

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that there has been an acute shortage of life saving drugs in the country in the recent past;
- (b) whether it is also a fact that the production of life saving drugs has fallen considerably during the current year; if so, what are the reasons therefor; and

fThe question was actually asked on the floor of the House by Shrimati Margaret Alva.

(c) what steps are being taken by-Government to meet the requirements of such drugs during the current year and the measures proposed to be taken to meet the long-term demand?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C SETHI): (a) to (c) A statement is laid on the Table of the House.

Statement,

- (a) Shortage of some specific brands of essential and life-saving formulations have been reported periodically from different areas. In several of these cases, however, a number of equivalent brands are ^R_ portedly available:
- (b) There has been some shortfall in the production of certain essential bulk drugs, during the current year (April—September 1980) as compared to the corresponding period of last year. There are a number of reasons for shortfall in the indigenous production of such drugs, namely (i) power cuts, (ii) labour unrest, (iii) transport problems, (iv) equipment breakdown in certain units, (v) limited or nonavailability of some raw materials, and (vi) capacity constraints; and
- (c) Government monitors the production of essential bulk drugs as well as the availability of essential and life saving formulations. In specific cases of constraints brought to its notice. Government has taken remedial measures. When packing materials became scarce, Government reduced customs duty on the import of Aluminium Foil and allowed its liberal imports by including it under OGL. Government has arran^d needed imports of canalised bulk drugs to supplement indigenous production and have announced a liberal policy on the distribution of canalised drugs. Govt, has decided the procedure for adjustment of prices of bulk drugs and formulations and has so far revised the prices of some important bulk drugs to ensure that production does not

become uneconomic. Applications for industrial licences|reg'rstration letters are cleared on an expeditious basis.

SHRIMATI MARGARET ALVA: Sir, I would like to point out that because of labour trouble at the factory at Pimpri and in other places there has been a fear that there would be acute shortage of life-saving drugs in the country in the coming year. We would like, therefore, the Minister to tell us what really is the position—whether any concrete steps have been taken to see that this does not happen and whether there is any proposal to see that private sector firms who can help out at this crucial time are given short-term licences to manufacture the necessary drugs in the country and help us.

SHRI P. C. SETHI: Sir, as has been pointed out in the main body of the answer, the shortages are on account of power, cuts, labour unrest, transport problems, equipment break-down in certain units, limitation on account of the non-availability of raw materials, etc. Therefore, in some . . .

 श्री पोत् मोदी : क्या वाकी रहा ?
 श्री सोतःराम केसरी : बाकी रहा मोदी।

SHRI P. C. SETHI: Sir, we are trying our best to resolve these problems, but in some of the important factories there are labour problems. For example, in the Parke Davis Company, there is the labour problems; then there is the labour problem in one or two other companies which the hon. Member mentioned. Sir, the overall position is that there is the labour problem in Pfizer, there is the labour problem in Ciba. We are contacting the State Governments and requesting them to see that the labour problems are resolved as early as possible.

SHRIMATI MARGARET ALVA: Sir, this is no answer to my question. I myself merifioned that there is the

labour problem and that is why shortages are expected in the coming year. Now he stands up and says that there is the labour problem in certain companies. I have myself given the information. My question is: What is Jtepis are they talking to meet the situation? He says that they have instructed the State Governments to resolve the labour trouble. That is no answer. I should like to know what he and his Ministry are doing to see that the essential drugs required by the common people in this country are made available. After all, the lives of the people are not going to wait till you have sorted out the labour problems in the country. I would like to know what interim measures his Ministry is taking to see that these drugs are made available in spite of the labour problems and in spite of some of the factories having been closed down

SHRI P. C. SETHI: Sir, we have opened a Department particularly to look after the shortages. Whenever we receive reports of shortages from any part of the country, and if the shortage is of a particular brand name and if there is an alternate source of the generic medicine of that particular brand name available, we ask the other companies to rush the medicine to that area. Besides that, wherever there are shortages, we are trying to import drugs and that is why our import bill has also gone up. But, in any case, the shortage in the basic drugs as well as in the formulations is there. As far as the new licences about which the hon. Member asked are concerned, we are

SHRI PILOO MODY: Temporary licences to the existing firms, not new licences.

SHRI P. C. SETHI: . . . trying *to* give new licences to the companies and thei_r number is 'quite sufficient.

MR. CHAIRMAN: Now, your second question. (Interruptions) I have got all the names, but yours will never reach.

SHRIMATI MARGARET ALVA: Sir. I would like to ask the hon. Minister whether he is aware that where the small units, i.e. the units in the small-scale sector, were manufacturing the essential drugs, the IDPL over the last year or so has brought pressure to see that the raw materials which had been guaranteed to them under licences for import are stopped. This is due to the interference of the IDPL because the IDPL does not want any competition from the private sector, for they fear that their sales might come down because of that. The IDPL is unable to keep its commitment and yet on account of the pressure from the Chairman, IDPL, a number of licences to import the essential raw materials for the small-scale sector have been withheld or denied to the small-scale sector creating problems for them; even when they had no labour problems, they had to close down because of the non-availability of the raw materials which had been guaranteed to them. I would like to ask the hon. Minister whether he is aware of this fact; and, if. so, whether he would personally look into this matter to see that at least the small units where there is no labour trouble are allowed to go ahead with the manufacture of these drugs and they are also allowed normal supplies of the raw materials from abroad which have been guaranteed to them.

SHRI P. C. SETHI: Sir, as far as the import of the raw material is concerned in the canalised items, it is the Chemical and Pharmaceutical Corporation, a subsidiary of the STC, which does it, and the IDPL cannot step in and stop it. However, if the hon. Member has mentioned it, I would certainly look into the matter. And as far as the supply from the IDPL is concerned, Sir, the IDPL does not want the private sector or any other sector to go now. As a matter of fact, as far as formulations are concerned, the total public sector's share is only 6 per cent; 78 per cent is foreign sector and 16 per cent other

Indian organised sector. These figures indicate that the IDPL is not hampering; rather it is trying to help in the production of medicines wherever they are essentially

SHRIMATI MARGARET ALVA: I will give a petition from these people regarding the difficulties they are facing.

SHRI P. C. SETHI: The hon. Member is most welcome to come to my chamber.

DR. M. M. S. SIDDHU: Is the hon. Minister aware that medicine either meant as an anesthetic and medicinal oxygen are in very short supply with the result that operations are postponed every now and then? Will he see that the life-saving medicines like medicinal oxygen as well as other are made available to the hospitals so that operations at least are not postponed and people's agony is not aggravated?

SHRI P. C. SETHI: Sir, I have not received any complaint of this type.

DR. M. M. S. SIDDHU: Sir, I am surprised that the hon. Minister does not receive the clippings from the newspapers of Delhi, which have said that operations in the All-India Institute of Medical Sciences and the Safdarjung Hospital were postponed due to lack of oxygen?

MR. CHAIRMAN: Have you seen those?

SHRI P. C. SETHI: Sir, as I have said, we have been receiving complaints of the various shortages from other parts of the country. These are received through the Drug Controllers as well as the Zonal Directorate offices, and wherever we have received such complaints, the Ministry has tried to restore the situation by asking the original manufacturers to rush the supplies. However, I have not come across the clippings that the hon. Member has said. He has more time to read them. I would certainly go into tho?e complaints and see what best can be done.

MR. CHAIRMAN: Mr. Pande.

SHRI MANUBHAI PATEL: Sir,...

MR. CHAIRMAN: I have got your name.

SHRI NARSINGH NARAIN PANDE: It is most . . .

MR. CHAIRMAN: Please be brief.

SHRI NARSINGH NARAIN PANDE: Sir, I will be very brief. You know I will be brief.

It is most surprising that the Minister has not seen even the "Times of India" report that many drugs are in short supply in many of the hospitals. Even the medicines for the bloodpressure are in short supply—it has been published in all the papers—here in Delhi and other parts of the country. I want to know whether the Minister has taken any steps to find out •from the various hospitals of Delhi what drugs are essentially required for the purpose of operation, for high blood-pressure and for the purpose of other things and will try to supply all those medicines so that the lives of the patients may be saved?

SHRI P. C SETHI: Lhave admitted that short supplies have been complained of from many parts of the country including Delhi, Calcutta, Bombay, Madras and other parts of the country.

SHRI B. SATYANARAYAN REDDY: Sir, our name will remain only on paper. We will not get any chance.

SHRI P. C. SETHI: I welcome the suggestion of the hon. Member. As far as the Delhi hospitals are concerned, we should try to get the information first-hand and try to look into the shortages and see that they are corrected.

MR. CHAIRMAN: Mr. Mathur.

SHRI JAGDISH PRASAD MATHUR: My question has been covered by the earlier supplementary. (Interruptions)

SHRI MANUBHAI PATEL: If a> supplementary arises from his answer, how are we to ask that supplementary? We have to catch your eye.

श्री बी० सत्दनारायण रेड्डी : मैं बराबर हाथ उठा रहा हूं, श्राप का ध्यान नहीं जाता ।

श्री सभापति : मिस्टर माथुर ने—हाथ बहत देर से उठाया हम्रा था.... (Interruptions)

SHRI JAGDISH PRASAD MATHUR: I do not want to ask any supplementary because my question has been covered by Mrs. Alva's second supplementary.

MR. CHAIRMAN: Very well. Now, Mr. Yadav and then Mr. Reddy.

श्री रामानाव ग्राटव : सभाएतिं जी

SHRI MANUBHAI PATEL: Sir, he did not raise his hand at all.

SHRI RAMANAND YADAV: I raised my hand. To be fair, I raised m_y hand.

MR. CHAIRMAN: He raised his hand.

श्री रामान्य यादव : सभापित जी, दबाइयां पैदा करने वाले लोग देश के पूंजीपित हैं चाहे ये स्माल स्केल इंडस्ट्री के रूप में पैदा करते हों या बड़ी स्केल में । ऐसा देखा जाता है कि दबा कम पैदा इस लिए वह करना चाहते हैं कि कोई न कोई बहाना बना कर स्केयर्स होने पर उस की कीमत बढ़ेगी और ब्लेक से उन्हें ग्रिधिक पैसा मिलेगा । ऐसे लोग हमारे पीलू मोदी के दोस्त हैं जिन की ये बराबर रक्षा करते हैं। सभापित जी, मैं सरकार से यह जानना चाहता हं...

श्री पीलू मोदी : सब काले आदमी मेरे दोस्त हैं ।

श्री रामानन्द यादव : मैं सरकार से यह जानना चाहता हूं . (Interruptions) You are friends of Business people. That is why...

SHRI PILOO MODY: You use their money. I am only their friend.

श्रो रामानन्द यादव : मै दो तीन बुनियादी बातें सरकार से जानना चाहता हं। क्या सरकार ने यह ग्राडेन्टीफाई करने की कोशिश की है कि कितनी ऐसी स्केयसं लाइफ सेविंग इग्स हैं जो प्राइवेट सेक्टर में पैदा होती है? ग्रगर सरकार ने लाइफ सेविंग स्केयर्स इंग्स जो इस देश में बहुत ही कम पैदा होती हैं को श्राइडेन्टीफाई किया है तो क्या उन उद्योग-घन्धों का राष्टीयकरण करने का सोचती है, ग्रपने हाथ में लेना चाहती है ? तीसरे क्या सरकार स्केयर्स लाइफ सेविंग ड्रम्स का-चाहे वह प्राइबेट सेक्टर में प्रोइ-यस हो, चाहे इम्पोर्ट कर के बाहर से याती हों -डिस्टीव्यशन ग्रपने हाथ में लेगी?

MR. CHAIRMAN: Let him be answered first. Then Mr. Reddy and then Mr. Patel. There will be enough time for you.

SHRI MANUBHAI PATEL: I don't know.

श्री पी० सी० सेठी: माननीय समापित महोदय, जहां तक दवाइयों की कीमतों का सवाल है दवाइयों की कीमतों हुए प्राइस कन्ट्रोल ग्राइंटर के तहत फिक्सड हैं। इस के बावजूद भी कभी कभी यह शिका-यतें ग्राती है कि पर्टीकुलर ब्रान्ड्स की दवाई वाजार में व्लैक में विकती हैं। स्टेट गवर्नमेंट के जो ड्रग कन्टोलर्स हैं उन का फर्ज है कि वह इस प्रकार की कम्पलेट्स को देंखे। मगर जहां तक उत्पादन का सवाल है महज इस वजह से दवाइयों की कीमत वह बढाना चाहते हैं इसलिये उत्पादन में कमी न हो इस बात को

हम बराबर मोनीटर करते रहते हैं। पिछले 78-79 और 79-80 के जो आंकड़े हमारे पास हैं उस से प्रकट होता है कि उत्पादन क्षमता में कोई कमी नहीं आयी है हालांकि इस प्रकार के कारणों से जो मैंने उल्लेख किये हैं उत्पादन में कमी हुई है।

जहां तक सभापति महोदय, लाइफ सेविंग इन्स के उत्पादन का सवाल है एच, ए. एल, ग्रौर ग्राई. डी. पी. एल. जो पब्लिक सेक्टर युनिट्स हैं उन में लाइफ सेविंग इन्स के उत्पादन को बढाने की कोशिश करते जा रहे हैं। प्राइवेट सेक्टर वाली कम्पनीज को भी यह कहा गया है कि बेसिक इन्स के एदसपेंशन का सवाल होगा तो बेसिक इन्स वह भी बनायें ग्रीर उस का 50 परसेंट प्राइवेट मेन्यफैक्चरर्स को दें। इस प्रकार लाइफ सेंविंग ड्रग्स को बढ़ाने को कोशिश की जा रही है। यह बात सही है कि लाइफ सेंविंग इंग्स में कुछ कमी नोटिस की गयी है लेकिन कई बार जो फारमलेशन्स में कमी आती है वह दसरे में परी हो जाती है। उदाहरण के तौर पर नावेल्जीन एक बैंड नेम है लेकिन उस को हटा दिया गया है। लेकिन 1958 के इन्स रजिस्टेशन ऐक्ट के ग्रनसार उन को एनलर्जान लिखना होता है। तो शार्टेज तो है लेकिन उस का दूसरा जो उत्पादन है एनलजीन वह उपलब्ध है। इसी प्रकार से दूसरी कई दवाइयां है जिन की कमी महसूस की जा रही है लेकिन उन के जो ग्राल्टरनेटिव इक्वीलैंट्स है वे उपलब्ध है। ऐटा माइसि-टील कैप्सुल है उन का ग्राल्टरनेटिव पैराक्सीन कैप्सूल्स उपलब्ध हैं। एक इंजेक्शन है इसी प्रकार उस का सब्स-टीट्युट रैनबाक्सी का मैक्लिप्स का इंजेंक्शन उपलब्ध है। इसी प्रकार से कई वैंड नेम्स की शार्टेज है लेकिन

जो दूसरे इक्वीवैलेंट्स हैं वे उपलब्ध हैं। सरकार का ऐसा कोई इरादा नहीं है कि इन कंपनियों का वह राट्रीयकरण कर ले। स के बजाय बेहतर होगा कि वह पब्लिक सेक्टर में उत्पादन बढाये बजाय इस के कि पुरानी कंपनियों को लेने में सरकार और पैसा सर्फ करे।

श्री बी० सत्यनारायण रिड्डी :

माननीय मंत्री जी ने अपने जवाब में यह
कहा था कि जगह जगह से कंप्लेन्ट्स आ रही

है कि इन्स की कमी है और मंत्री जी ने
यह भी कृष्टा था कि हम उन को बाहर
से मंगाने की कोशिश करेंगे ताकि कमी
न हो। तो मैं मंत्री महोदय से जानना
बाहता हूं कि जो शाटेंज है लाइफ
सेंविंग इन्स की वह मौजूदा समय में
मुल्क में कितनी शाटेंज है और इस को
मीटर करने के लिये कितना समय लगेगा
और वाहर के किन किन मुमालिक से
इन इन्स को मंगाने की आप की योजना
है इस के बारे में आप बतायें।

श्री रो० सी० सेडी: माननीय सभापति महोदय, सब लाइफ सेंविंग इन्स की बार्टेज नहीं है। उदाहरण के तौर पर स्टैप्टोमाइसीन की 20-21 परसेंट की कमी है लेकिन क्लोरामरिकल पाउडर में 25 प्रतिशत की वृद्धि है। सल्फा माइसिन धौर सल्फा इंग्स की 28 प्रतिशत की कमी है लेकिन सल्फामेटीसिन में 36 प्रतिशत की वृद्धि है। इसी प्रकार से विटामिन्स में भी अछ कमी है लेकिन कुछ में बद्धि भी है। तो कुल मिला कर मान-नीय सभापति महोदय जो शार्टेज है उस के जो इक्वीवैलेंट फारमुलेशनस है उन के द्वारा ग्रीर अधिक उत्पादन के द्वारा अधिक उत्पादन करने की कोशिश के द्वारा ग्रीर विदेशों से ग्रायात कर के उन को पूरा किया जा रहा है। विदेशों से जो श्रायात की जा रही है उन में स्ट्रैप्डोमाइ-सिन क्लोरामेरिकल पाउडर यू एस एस

ग्रार से मंगाया जा रहा है, रूमानिया से स्ट्रैंप्टोमाइसिन ग्रीर सल्फा इन्स मंगायी जा रही है, इटली से एंफीसिन ग्रीर इन्क्रोमाइ-सिन ग्रा रही है, ग्रल्जीरिया से टैंट्रासाइकिलन ग्रा रही है, बुल्गारिया से टैंट्रासाइकलीन ग्रा रही है, स्पेन ग्रीर पुर्तगाल से ऐफीमिसन ग्रा रही है, फांस से डेप्चुन ग्रा रही है ग्रीर यू के से विटामिन्स बी ग्रा रही है। इसी प्रकार से जो कमी है उस को ग्रायात कर के पूरा किया जा रहा है।

SHRI MANUBHAI PATEL: While replying to the first question of Mrs. Alva the honourable Minister said that there was difficulty on different fronts—labour, electricity, coal, power generation, this, that—as if these are all departments of some foreign Governments. Does the Minister take any steps to coordinate the efforts of the different Ministries in order to produce these life-saving drugs and give topmost priority to them? Has he taken any steps or does he propose taking any steps in that direction? Then, is it not true that certain multinational companies are not interested in producing these lifesaving drugs in the quantity which the country requires and they are always interested in seeing that the prices of those drugs always remain higher? Will the Government reconsider its policy on these multinationals and see that our Indian public sector and private sector are given priority for producing more and in greater quantity, and then also force these multinationals to produce life-savings drugs in a quantity required by country?

12 Noon

SHRI p. C. SETHI: As regards the feeling of the hon. Member that we do not try to coordinate the various causes of shortages . . .

SHRI MANUBHAI PATEL: That was the reply.

SHRI P. C. SETHI: I have gr*en the various reasons, power cut for instance. Wherever there is pc • rev cut, w_e have written t° t^e £ at*

Government to restore the power cut' of the drug manufacturers. If there is strike even in a private sector unit like—Park_e Davis, 1 have written to the Maharashtra Chief Minister to see that the labour unrest is done away with. There is shortage of water for our IDPL unit in Hyderabad and I hav_e written to the Chief Minister to see that the water supply is restored to the factory. We are trying our best to see through the State Governments that th_e shortage is removed. Wherlever shortage is t^{nere}, we coordinate and se_e that the production is augmented.

As far as multi-nationals are concerned, in terms of the Hathi Committee report, multinational activity has been reduced because their equity j has been brought down to 40 per cent from 60 per cent and 75 per cent. There are only three or four com- j panies where this has not been brought down. Efforts are on to see that their equity is also brought down to 40 per cent.

As far as life-saving drugs are concerned, our effort is to strengthen the arm of the public sector. Even when they are produced by multinationals we are trying to see that the capacity for which they are licensed is adhered to.

MR. CHAIRMAN: Mr. Minister, please remember [hat "^j f^Trer %m"

by the time the anti-dote comes from Iraq, the person bitten by the snake dies.

Ouestion Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Clearance of Hydro-Electric Projects in Karnataka

*82. SHRI MULKA GOVINDA REDDY: Will the Minister of ENERGY be pleased to refer to the answer to

Starred Question 20 given, in tfr« Rajya Sabha on the 9th June, 1980 and state:

- (a) whether the Ghataprabha and Kabini hydro-electric projects in Karnataka have since been cleared by the Central Government; and
- (b) if not, what are the reasons therefor and by when these projects are likely to be cleared?

THE MINISTER OF ENERGY (SHRI A B. A. GHANI KHAN CHAUDHURI): (a) and (b) The Ghataprabha Hyclel Project (2x16 HW) has been cleared by the Central Electricity Authority and recommended to the Planning Commission for investment approval. Regarding Kabini Hydro-electric Project, replies to the comments of Central Electricity Authority/Central Water Commission are still awaited from State authorities.

The Tecnno-economic clearance o* this scheme will be considered alter the clarifications have been received from the State authorities.

Foreign participation in oil exploration

*83. SHRI INDRADEEP SINHA: SHRI YOGENDRA SHARMA:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government have changed its policy regarding foreign participation in the oil exploration;
- (b) if so, what ar_e the details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) Yes, Sir. In order to accelerate the search for oil Government has invited offers from suitably qualified foreign parties to participate in the exploration efforts of the country.

(b) Pre-qualifying bids were invited fo_r this purpose in August 1980, against which 67 parties indicated